

ITEM NO.10

COURT NO.13

SECTION III

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).25892/2013

(From the judgement and order dated 06/03/2013 in WT No.354/2006 of The
HIGH COURT OF JUDICATURE AT ALLAHABAD)

ASSESSING OFFICER, TEXTILES COMMITTEE

Petitioner(s)

VERSUS

M/S. PREMIUM SUITING PVT.LTD. & ANR.

Respondent(s)

(With prayer for interim relief and office report)

Date: 01/11/2013 This Petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE ANIL R. DAVE
HON'BLE MR. JUSTICE DIPAK MISRA

For Petitioner(s) Mr. Amar Dave, Adv.
Mr. Chirag M.Shroff, Adv.

For Respondent(s) Mr. Tanmaya Agarwal, Adv.
Mr. Vinay Garg, Adv.

UPON hearing counsel the Court made the following
O R D E R

As requested, list on 28th January, 2014 for Final Disposal.
Rejoinder Affidavit, if any, be filed within two weeks.

| (Jayant Kumar Arora)
| Sr. P.A.

| | (Sneh Bala Mehra)
| | Court Master

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